

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6343/2021

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

DR. ANAND PRATAP SINGH & ORS.

Respondent(s)

IA No. 194278/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203128/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

WITH

C.A. No. 6344/2021 (III-A)
(FOR APPLICATION FOR SUBSTITUTION ON IA 194267/2022
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
203132/2022

IA No. 194267/2022 - APPLICATION FOR SUBSTITUTION
IA No. 203132/2022 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.)

Date : 05-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBERS]

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.
Ms. Vanya Agrawal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant(s) prays for and is
granted last opportunity to take steps to bring on record the Lrs
of respondent Nos. 4, 6, 10 and 15 and to take steps effect service
upon respondent Nos.14 and 24.

Needful be done within five weeks.

List thereafter.

(GEETA JOSHI)
SENIOR PERSONAL ASSISTANT

(POOJA SHARMA)
COURT MASTER (NSH)